

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) Yes, Sir.

(b) The accumulated loss up to 31.3.1985 is Rs. 113.04 crores (including interest of Rs. 20.73 crores on Government loans).

(c) The performance of National Jute Manufactures Corporation is under constant review. The Government have taken up the following steps to reduce losses of NJMC :—

- i) For improving the capacity utilisation of NJMC Mills (excluding RBHM units), a scheme of modernisation/Renovation involving a total outlay of Rs. 28.34 crores has been taken up ;
- (ii) Measures to improve the performance of RBHM units of NJMC have been initiated ;

Proposal to set up a Protection Fund for Shareholders

4962. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal under consideration of his Ministry to set up a Protection Fund for shareholders affected by default on the part of members of the stock exchanges ;

(b) if so, the broad outlines thereof ;

(c) the reaction of the principal stock exchanges in the country particularly their contribution to the proposed fund ; and

(d) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) A proposal for creation by the stock exchanges, of a Customers' Protection Fund

to take care of the legitimate investment claims of the clients of a defaulting member of a stock exchange has been forwarded to the stock exchanges for working out the details thereof. The proposal envisages that the Fund will be initially financed by way of a levy on the turnover of members and contribution from the listing fees received by the Stock Exchanges.

(c) and (d) The reaction of most of the principal stock exchanges is favourable. They are working out the details of the scheme.

Re-Investment of Dividend Earnings by Foreign Companies for Industrialisation of the Country.

4963. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government are contemplating to introduce any measures making it incumbent upon the foreign companies in India to reinvest their dividend earnings for the industrialisation of the country ;

(b) if so, the broad outlines thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) to (c) It is open to companies operating in India, including foreign companies, to set-up fresh capacities or expand or diversify within the parameters of Government's industrial policy. Whether in doing so the companies would like to plough back their profits/dividend is a matter for corporate decision and it is not for Government to lay down any guidelines in this regard.

News Captioned "Declaration of Undisclosed Income-Reservation on Validity of Ministry's Offer."

4964. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :